COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 256 OF 2016 APPEAL NO. 257 OF 2016

Dated: 17th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: Torrent Power Ltd. Vs. Gujarat Electricity Regulatory Commission			 Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Ms. Deepa Chawan Mr. Hardik Luthra Mr. Ravindra Chile Mr. Tapan	
Counsel for the Respondent(s)	:	Ms. Shikha Ohri for R-1	

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for

hearing on 20.02.2019.

(S. D. Dubey) Technical Member

(Justice Manjula Chellur) Chairperson

Pr/pk